

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF JULY 2025**

SL No.	Nature	Opening balance as on 01.07.2025	Inst./Registration (Fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Convert Cases	Total Institution	Backlog Disposal Cases/convert cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency 31.07.2025	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	34				0			1	1	33	1
2	WA	189	148			148			147	147	190	8
3	WPC	9686	725	25	3	753	8		1064	1072	9367	93
4	WPL	1070	25	2		27	3		18	21	1076	14
5	WPS	17164	2133	15		2148	21		2089	2110	17202	319
6	WPT	749	17			17	2		17	19	747	4
7	WPCR	99	86			86			90	90	95	
8	WPPIL	137	5			5			6	6	136	
9	WP 227	1560	153	2		155	5		251	256	1459	20
10	WPHC	1	5			5			5	5	1	
A	TOTAL (1 to 10)	30689	3297	44	3	3344	39	0	3688	3727	30306	459
1	FA	2979	20	3		23	1		39	40	2962	23
2	FAM	225	6			6	5		11	16	215	7
3	FA(MAT)	900	34	2	6	42			22	22	920	
4	SA	6660	66	2		68	6		46	52	6676	34
5	MA	437	26	1		27	2		19	21	443	4
2	MAC	10374	292	12		304	8		603	611	10067	409
7	CR	211	24			24	1		20	21	214	
8	MCC	484	148			148	1		135	136	496	1
9	COMP APPEAL	1				0				0	1	
10	COMP PET	11				0				0	11	
11	EP	12				0				0	12	
12	TPC	66	26			26			27	27	65	
13	CONT	1169	283			283			86	86	1366	
14	ITA	0				0				0	0	
15	ARBA	281	13			13			5	5	289	2
16	ARBAP	12				0				0	12	
17	ARBR	31	9			9			3	3	37	
18	TAXC	307	36	11		47	2		28	30	324	1
19	REVP	168	38			38	1		41	42	164	1
20	CVLREF	0				0				0	0	
B	TOTAL (1 to 19)	24328	1021	31	6	1058	27	0	1085	1112	24274	482
TOTAL (A+B)		55017	4318	75	9	4402	66	0	4773	4839	54580	941
MAIN CRIMINAL CASES												
1	CRREF	0				0				0	0	
2	CRA	13711	285	1		286	2		476	478	13519	247
3	CRR	5034	158	2		160	5		774	779	4415	212
4	MCRC	761	993		2	995			1171	1171	585	
5	MCRCA u/s 482 B.N.S.S.	42	233			233			207	207	68	
6	CONTR	2	1			1			1	1	2	
7	CRMP	3869	370	4	5	379	7		537	544	3704	16
8	TPCR	6	2		1	3			3	3	6	
9	ACQA	3493	29	1	1	31			620	620	2904	175
C	TOTAL (1 to 9)	26918	2071	8	9	2088	14	0	3789	3803	25203	650
GRAND TOTAL (A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		81935	6389	83	18	6490	80	0	8562	8642	79783	1591
PENDENCY INCREASE/DECREASE		81935	DECREASE (-2152)								79783	

Over 5 Years Pendency as on 01.07.2025	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 31.07.2025	Over 5 Years Decrease Pendency during the month
26957	31	1591	25397	-1560

(KHILAWAN RAM RIGRI)
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